

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

R.A. No. 28/2018 in
O.A. No. 2272/2013

The 3rd day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Suraj Bhan Sharma
S/o Late Shri Risal Singh
Village & P.O. Deepal Pur,
District Sonepat, Haryana. Review Applicant

(By Advocate: Shri Piyush Gaur)

Versus

Delhi Jal Board,
Through its Chief Executive Officer,
Varunalaya, Phase-II, Jhandewalan,
New Delhi. Respondent

(By Advocate: Shri Shivam Tripathi for Shri Himanshu Upadhyay)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the review applicant. We do not find any merit in the Review Application and, accordingly, the same is dismissed. No costs.

**(NITA CHOWDHURY)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

/Jyoti/